(c) No such proposal is at present under consideration of the Government.

Assault on Senior Officers by striking Haldia Dock workers

1572 SHRI SADASHIV BAGAIT-KAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether the Haldia dock workers were on strike recently and have assaulted the senior officers of the administration;
- (b) if so, the details thereof and the reasons for the strike by dock workers;
- (c) whether Government have made any inquiry into the incident of assault of the senior officers of the dock administration; if so, the result thereof; and
- (d) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b) Port Trust workers Haldia resorted to a sudden strike without notice from 24th October, 1980 to 29th October, 1980 in protest against suspension of six workers by the Port administration, following institution of criminal cases against them by police on complaints made by the Management in regard wrongful detention of officers and unruly demonstration on 4th October. 1980. As a result of the strike, cargo handling operations and shipping movements at Haldia were affected. On 28-10-1980 certain Officers who were proceeding to their duty spots were stopped and physically assaulted by the striking workers aided by outside elements. In the process 7 Officers sustained injuries, out of which 2 had to be admitted to the hospital serious injuries.

- (c) No enquiry has been conducted into the incident by the Central Government.
- (d) Two persons alleged to be involved in the incident of assault on Officers of the Port on 28-10-1980 surrendered themselves in the Court of Sub-Divisional Judicial Magistrate concerned and obtained bail. Port Authorities have suspended them. Strike was called off on 29-10-1980 on the intervention of Chief Minister, West, Bengal.

Construction of an Embassy building in Islamabad

1573. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether Government propose to reconsider the decision taken for constructing a building in Islamabad for the Indian Embassy in view of the disregard shown by Pakistan Government to the Simla Agreement, from time to time?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): No, Sir. We require an Embassy complex in Islamabad for providing appropriate accommodation for our own offices as also our Head of Mission and the staff.

Publication of India News'

1574. SHRI RAM BHAGAT PAS-WAN: Will the Minister of EX-TERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a news item published in the Times of India dated the 10th November, 1980 captioned "India News" fails to appear;
- (b) if so, whether Government have taken up the matter with Government of Pakistan regarding clearance of this publication by that Government; and
- (c) if so, what are the details in this regard?

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THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARAS!M-HA RAO): (a) Yes, Sir. The November issue of "India News'publication of the Indian bassy in Pakistan—was submitted for clearance to the Ministry of Foreign Affairs of Pakistan in the last week of October, according to rules obtaining in that country. magazine failed to appear in because its clearance was delayed.

(b) and (c) The matter was taken up by the Indian Embassy in Pakistan with the Foreign Office of Pakistan and the Ministry of External Affairs with the Embassy of Pakistan in New Delhi. As a result of these discussions, the Ministry foreign Affairs of Pakistan clearned both the November and December issues of "India News" for publication on the 29th of November, 1980.

Deaths in U.P. due to epidemics

1575. SHRI LADLI MOHAN NI-GAM: Will the Minister of HEALTH be pleased to state:

- (a) whether Government are aware of the large number of deaths U.P. due to the epidemics that broke out as a result of the stagnated flood water in certain parts of the State;
- (b) whether Government are also aware that the supply and use of the sub-standard medicines to fight the epidemics was one of the reason for large number of deaths;
- (c) if so. whether Government have made any inquiry into the supply of sub-standard medicines during the relief work in the flood affected areas in U.P.;
- (d) if so, the details thereof and the action taken by the Government thereon; and
- '(e) the Central assistance given to the State Government to meet situation?

ĬΝ THE MINISTER OF STATE THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKER); (a) Yes, but not due to stagnated flood water ın certain parts of the State.

- (b) No.
- (c) and (d) Do not arise.
- (e) The Government of India has given the following assistance to the State Government of U.P. to meet the situation: --
 - (i) Central Assistance of Rs. 3.00 crores has been sanctioned to Government of U.P. for Health and Medical relief measures on the recommendations of the Central Study Team which visited the flood affected Areas of the State.
 - (ii) Two Pedo-jet Vaccination Teams of the National Institute of Communicable Diseases, Delhi had been sent to U.P. for undertaking mass immunization of the affected population,
 - (iii) Essential medicines Rs. 4,42,862 and about 30 lakhs doses of Anti-cholera Vaccine have been supplied to the State Government of U.P. on Credit payment basis. Further, 5000 doses of imported dry freeze Japanese En-Vaccine cephalitis supplied to U.P. free of cost.
 - (iv) A team from the National Institute of Communicable Diseases. Delhi carried out, apidemiological and entomological investigations on the out-break of Japanese encephalitis in Gorakhpur Deoria Districts of U.P. from 8th to 16th October, 1980 in collaboration with the State Health Authorities and made suggestions for it control.

भारतीय क्षेत्र पर कब्जा

1576.श्री हुक्स देव नार्यण यादवः क्या विदेश मंत्री यह बताने की कृपा करेंगे कि 1947 के बाद एक पड़ोसी देश द्वारा कितने भारतीय क्षेत्र पर कब्जा कर लिया गया और उस क्षेत्र को वापस लने के लिए श्रब तक क्या प्रयास किए गए